

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

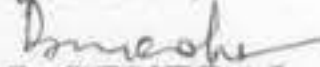
Dated, Shillong 22nd August, 2016.

No. HCM.II/44/2016/3135. In supersession of all earlier related Notification/Orders on the subject; and particularly in supersession of Order No. 11 (HCM.II/63/2013/6014) dated 17.12.2013, Hon'ble the Chief Justice is pleased to constitute a **Purchase and Expenditure Board** for Purchases and Expenditure upto Rs. 1,00,000/- (one lakh) in the High Court of Meghalaya, consisting of the following:

1. The Registrar General (Chairperson)
2. The Deputy Registrar (Infrastructure and Accounts)
3. The Assistant Registrar (Accounts)

This Board may co-opt any technical person for the purpose of any particular item of purchase or expenditure, if so required.

By Order,



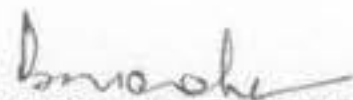
REGISTRAR GENERAL

Dated, Shillong 22nd August, 2016.

Memo No. HCM.II/44 /2016/3135A

Copy to :-

1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong for information of his Lordship.
4. The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong for information of his Lordship.
5. The PA to Registrar General, High court of Meghalaya, Shillong.
6. The Registrar (Administration), High Court of Meghalaya, Shillong.
7. The Joint Registrar, High Court of Meghalaya, Shillong.
8. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
10. The Assistant Registrar (Recruitment), High Court of Meghalaya, Shillong.
11. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
12. The Chief Librarian, High Court of Meghalaya, Shillong.
13. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
14. The Public Relation Officer, High Court of Meghalaya, Shillong.
15. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
16. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
17. Office file.



REGISTRAR GENERAL